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# Central Administrative Tribunal

HYDERABAD BENCH : AT HYDERABAD

R.P. No. 65/90  
in  
O.A. No. 364/89  
T.A. No.

Date of Decision :

Aug. 90

Ganti Subrahmanyam & 79 others Petitioner.

S. Ravindranath Advocate for the  
petitioner (s)

Versus

General Manager, SCR, Sec'bad & others Respondent.

N. R. Devaraj, SC for Railways Advocate for the  
Respondent (s)

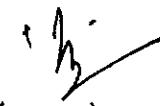
**CORAM :**

THE HON'BLE MR. J. NARASIMHA MURTHY, MEMBER (J)

THE HON'BLE MR. R. BALASUBRAMANIAN, MEMBER (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on columns 1, 2, 4  
(To be submitted to Hon'ble Vice Chairman where he is not on the Bench)

MD

  
(HJNM)

(HRBS)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD  
BENCH AT : HYDERABAD

R.P. No.65/90  
in  
O.A. No.364/89

Date of order: 20~~15~~ August, 1990

BETWEEN

Ganti Subrahmanyam  
and 79 others.

.. Applicants

Versus

General Manager,  
South Central Railway,  
Secunderabad and others.

.. Respondents

APPEARANCE

For the Applicants : Shri S. Ravindranath, Advocate

For the Respondents : Shri N. R. Devaraj, Standing  
Counsel for Railways

CORAM:

THE HON'BLE SHRI J. NARASIMHA MURTHY, MEMBER (J)

THE HON'BLE SHRI R. BALASUBRAMANIAN, MEMBER (A)

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REVIEW PETITION No. 65/90 IN O.A. No. 364/89

JUDGEMENT OF THE DIVISION BENCH DELIVERED  
(IN CIRCULATION) BY HON'BLE SHRI R. BALASUBRAMANIAN, MEMBER(ADMN).

In this application the applicants (also applicants in O.A. No.364/89) seek a review of the judgement in O.A. No.364/89. They have not brought forth any new point and want the Tribunal simply to reconsider its earlier decision. This is not permissible, since there is no error apparent in the judgement and the applicants have not produced any new material which they could not have produced at the time of hearing.

Hence, we dismiss this review petition with no order as to costs.

*MS*  
(J. NARASIMHA MURTHY)  
MEMBER (JUDICIAL)

*R. Balasubramanian*  
(R. BALASUBRAMANIAN)  
MEMBER (ADMN.)

Dt. 20 August, 1990.

*Deputy Registrar (Jud)*  
for Deputy Registrar (Jud)

To

1. The General Manager, S.C.Railway, Railnildayam, Secunderabad.
2. The F.A. & C.A.O.(W.S.T) S.C.Railway, Secunderabad - 017.
3. The Work Shop Accounts Officer, S.C.Railway, Lalaguda, Secunderabad - 17
4. The Jt. Director, Establishment (LL) Railway Board, Government of India, Ministry of Railways, New Delhi.
5. One copy to Mr. S. Ravindranath, Advocate, 10-3-283/5, Humayun Nagar, Hyderabad - 28.
6. One copy to Mr. N.R. Devraj, SC for Railways, CAT.Hyd.Bench.
7. One copy to Mr. J. Narasimha Murty, Member(Judl) CAT.Hyd.Bench.
8. One copy to Mr. R. Balasubrahmanyam: Member(Admn) CAT.Hyd.Bench.
9. One spare copy.

pvm.